

**Central Administrative Tribunal
Principal Bench**

**CP 192/2017
In
O.A. 2343/2014**

New Delhi this the 29th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Mr. Saurav Kumar
S/o Sh. Santosh Narayan Pandey
D-16, CSIR-CSIO Colony,
Sector 30 C,
Chandigarh-160030
2. Mr. Amit Gupta
S/o Sh. Vinod Gupta
D-78, CSIR-CSIO Colony,
Sector 30C
Chandigarh-160030

...Petitioners

(By Advocate : Mr. Rakesh Kumar Singh)

Versus

1. Mr. Girish Sahni, Director General,
Council of Scientific and Industrial Research
Anusandhan Bhawan,
Rafi Marg,
New Delhi-7
2. Mr. R.K. Sinha
Director,
CSIR-CSIO,
Sector-30 C
Chandigarh 160030
3. Sri Jagdish Kumar Prashar
Controller of Administration (COA)
CSIR-CSIO
Sector-30 C,
Chandigarh-160030

....Contemnors/Respondents

(By Advocate : Mr. Praveen Swarup)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner, Sh. Rakesh Kr. Singh submits that the order of this Tribunal has been complied with as a result of which the result of

the petitioners has also been declared and one of the petitioners has also been offered appointment.

2. In view of the aforesaid, the CP is closed and notices issued to the respondents/alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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